

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:135
ANSWERED ON:29.07.2003
SPECIAL I. CARD FOR MIGRANTS
T.M. SELVAGANAPATHI

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government have agreed to consider issuing special identity cards to Kashmiri pandits who had to leave the State of Jammu & Kashmir after 1990 and were not registered as migrants;
- (b) if so, the details thereof; and
- (c) the total number of persons registered under this category in various parts of the country till now?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SWAMI CHINMAYANAND)

(a) to (c): No Sir. All the Kashmiri Migrants registered in Delhi have been issued with Identity Cards. Instructions were issued to other State/UT Governments where Kashmiri Migrants are staying to issue identity Cards to all those registered as Migrants.

While registration is open at Jammu, there is no proposal to open fresh registration for Kashmiri Migrants in Delhi or other States/Union Territories.